

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:440

ANSWERED ON:06.08.2013

DUES OF FCI

Dhruvanarayana Shri R. ;Shetkar Shri Suresh Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details and mode of payment of food subsidy by the Government to the Food Corporation of India (FCI) for distribution of subsidised foodgrains during each of the last three years and the current year;

(b) whether the Government owes some amount to the FCI as arrears; and

(c) if so, the details thereof and the reasons therefor along with the time by which it is likely to be cleared? ANSWER

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) Food Subsidy is released to Food Corporation of India (FCI) for the subsidized foodgrains distributed under Targeted Public distribution System and Other Welfare Schemes and for keeping buffer stock. 95 % of the FCI's claim is released on provisional basis and balance 5% subsidy is released on receipt of final claim from FCI after the accounts for the respective years are audited. The details of amount of food subsidy released to FCI during last three years and current years are as under:-

Year	Amount (Rs. in crore)
2010-11	50729.56
2011-12	59525.90
2012-13	71980.00
2013-14	33558.25

(up to
01.08.2013)

(b) and (c): Final claim of FCI till 2011-12 has already been settled except for an amount of Rs.109.61 crore due for 2010-11. For the year 2012-13, provisional claim of Rs. 32652.43 crore has been received from the FCI against which an amount of Rs. 4295.05 crore has already been released. Allocation for food subsidy is made by Ministry of Finance in Budget. For additional requirement, Ministry of Finance is approached which makes required allocation subject to available fiscal space.